

(b) There is no delay in taking up this project. The work is planned to be completed in phases, depending on availability of resources.

West-Coast Railway Line

642. SHRI THAMPAN THOMAS : Will the Minister of RAILWAYS be pleased to state :

(a) whether the World Bank has given any loan to the Railways, if so, the details thereof ;

(b) whether a part of the loan is proposed to be spent on West Coast line ;

(c) if so, the time limit fixed, if any, for completing the West Coast line ;

(d) whether the construction work of this project is going on as per schedule ; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir. There are three on-going loans from the World Bank :

(i) Loan No. 2210-IN/Credit No. 1299-IN :—

For modernisation and maintenance facilities (for rolling stock) Value \$ 400 million.

(ii) Loan No. 2417-IN :—

For workshop modernisation and electrification. Value \$ 280.7 million.

(iii) Loan No. 2935-IN :—

For rehabilitation and modernisation of tracks. Value \$ 390 million.

(b) to (e) No component of the loans is meant for new lines. Construction of West Coast line is not an approved project. As such the question of time limit for completion of the line does not arise.

Bonded Labour

643. SHRI LAKSHMAN MALLICK: Will the Minister of LABOUR be pleased to state :

(a) whether about 3,000 bonded labourers brought by contractors from Andhra Pradesh and Orissa several years ago are languishing at the Lower Terana Project in Parbhani district of Maharashtra ;

(b) whether these labourers have not been released despite instructions from the Director General of Labour Welfare, if so the facts thereof ;

(c) whether Government have appointed any high committee to go into the problems of bonded labour in the country ; and

(d) if so, the details thereof including its recommendations made, if any ?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY) : (a) and (b) According to the report received from the Government of Maharashtra, 75 bonded labour were identified in 1985-86 at the site of Lower Terana Project in Osmanabad district. All these bonded labour were released and sent back to Andhra Pradesh, their home state for rehabilitation.

(c) and (d) The Government has set up a National Commission on Rural Labour in August 1987. The term of the Commission is for a period of three years. One of the terms of reference of the Commission is to study and report on the problems of bonded labour. The Commission has not made any recommendation on bonded labour.

Frequency of Bombay-Calicut Bombay Flight

644 SHRI G.M. BANATWALLA : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether there is a heavy demand for Bombay-Calicut-Bombay flight ;

(b) if so, whether there are any plans for increasing the frequency and the days of the flight ;

(c) if so, the details thereof ; and

(d) the time by which the same can be expected to come into operation ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND